

SCHEDULE I FORM A PUBLIC ANNOUNCEMENT		
<i>[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]</i> FOR THE ATTENTION OF THE STAKEHOLDERS OF HEADROOM FINANCIAL TECHNOLOGY SERVICES PRIVATE LIMITED		
1.	NAME OF CORPORATE PERSON	HEADROOM FINANCIAL TECHNOLOGY SERVICES PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	SEPTEMBER 14, 2019
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES, DELHI
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U65990DL2019PTC355113
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	53, HARMONY APARTMENTS, PLOT-1 SECTOR-4, DWARKA, SOUTH WEST DELHI, DELHI – 110078
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	JUNE 28, 2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: KAMAL KISHOR GURNANI ADDRESS: 702, JANKI CENTRE, DATTAJI SALVI ROAD, OFF VEERA DESAI ROAD, ANDHERI WEST MUMBAI – 400053 TELEPHONE NO.: +91 22 4003 0921 EMAIL: kamalgurnaniip@gmail.com REGN NO.: IBBI/IPA-001/IP/P-01463/2018-2019/12338
8.	LAST DATE OF SUBMISSION OF CLAIMS	JULY 28, 2021

Notice is hereby given that the **Headroom Financial Technology Services Private Limited** has commenced voluntary liquidation on **June 28, 2021**.

The stakeholders of **Headroom Financial Technology Services Private Limited** are hereby called upon to submit a proof of their claims, on or before **July 28, 2021**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims by in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : July 01, 2021 Place : Mumbai	  Kamal Kishor Gurnani (Kamal Kishor Gurnani) Liquidator
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